No. 811(2)/LXXIX-V-1-18-1(ka)5-18 Dated Lucknow, April 10, 2018

IN pursuance of the provisions of clause (3) of Article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of the Uttar Pradesh Viniyog Adhiniyam (Nirsan) Adhiniyam, 2018 (Uttar Pradesh Adhiniyam Sankhya 21 of 2018) as passed by the Uttar Pradesh Legislature and assented to by the Governor on April 9, 2018.

THE UTTAR PRADESH APPROPRIATION ACTS (REPEAL) ACT, 2018

(U.P. ACT NO. 21 OF 2018)

[As passed by the Uttar Pradesh Legislature]

AN

ACT

to repeal certain Appropriation Acts of Uttar Pradesh.

IT IS HEREBY enacted in the Sixty-ninth Year of the Republic of India as follows:-

1. This Act may be called the Uttar Pradesh Appropriation Acts (Repeal) Act, Short title 2018.

2. The enactments specified in the Schedule below are hereby repealed.

Repeal of certain enactments

Savings

- 3. The repeal by this Act of any enactment shall not,-
- (a) affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;
- (b) affect the validity, invalidity, effect or consequences of any thing already done or suffered or any right, title obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;
- (c) affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;
- (d) revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.
- (e) affect the audit, examination, accounting, investigation, inquiry or any other action taken or to be taken in relation thereto by any authority and such audit, examination, accounting, investigation, inquiry or action could be taken, and, or continued as if the said enactments are not repealed by this Act.

SCHEDULE

(See section 2)

Acts being repealed

- 1. The Uttar Pradesh Appropriation Act, 1950 (U.P. Act no. 17 of 1950)
- 2. The Uttar Pradesh Appropriation (Supplementary) Act, 1951 (U.P. Act no. 6 of 1951)
- 3. The Uttar Pradesh Appropriation (Second Supplementary) Act, 1951 (U.P. Act no. 8 of 1951)
- 4. The Uttar Pradesh Appropriation Act, 1951 (U.P. Act no. 13 of 1951)
- 5. The Uttar Pradesh Appropriation (Supplementary) Act, 1951 (U.P. Act no. 24 of 1951)
- 6. The Uttar Pradesh Appropriation (Second Supplementary) Act, 1952 (U.P. Act no. 2 of 1952)
- 7. The Uttar Pradesh Appropriation (Vote on Account) Act, 1952 (U.P. Act no. 3 of 1952)
- 8. The Uttar Pradesh Appropriation Act, 1952 (U.P. Act no. 19 of 1952)
- 9. The Uttar Pradesh Appropriation (First Supplementary 1952-53) Act, 1952 (U.P. Act no. 26 of 1952)
- 10. The Uttar Pradesh Appropriation (Second Supplementary 1952-53) Act, 1952 (U.P. Act no. 11 of 1953)
- 11. The Uttar Pradesh Appropriation Act, 1953 (U.P. Act no. 12 of 1953)
- 12. The Uttar Pradesh Appropriation (First Supplementary 1953-54) Act, 1953 (U.P. Act no. 1 of 1954)
- 13. The Uttar Pradesh Appropriation (Second Supplementary1953-54) Act, 1954 (U.P. Act no. 3 of 1954)
- 14. The Uttar Pradesh Appropriation Act, 1954 (U.P. Act no. 9 of 1954)
- 15. The Uttar Pradesh Appropriation (First Supplementary 1954-55) Act, 1954 (U.P. Act no. 19 of 1954)
- The Uttar Pradesh Appropriation (Second Supplementary 1954-55) Act, 1955 (U.P. Act no. 4 of 1955)
- 17. The Uttar Pradesh Appropriation Act, 1955 (U.P. Act no. 10 of 1955)
- 18. The Uttar Pradesh Appropriation (First Supplementary 1955-56) Act, 1955 (U.P. Act no. 17 of 1955)
- 19. The Uttar Pradesh Appropriation (Regularization of Excesses 1950-51) Act, 1955 (U.P. Act no. 18 of 1955)
- 20. The Uttar Pradesh Appropriation (Second Supplementary1955-56) Act, 1956 (U.P. Act no. 9 of 1956)
- 21. The Uttar Pradesh Appropriation Act, 1956 (U.P. Act no. 10 of 1956)
- 22. The Uttar Pradesh Appropriation (Regularization of Excesses 1951-52) Act, 1956 (U.P. Act no. 13 of 1956)
- 23. The Uttar Pradesh Appropriation (First Supplementary 1956-57) Act, 1956 (U.P. Act no. 34 of 1956)
- The Uttar Pradesh Appropriation (Second Supplementary 1956-57) Act, 1957 (U.P. Act no. 11 of 1957)
- The Uttar Pradesh Appropriation (Regularization of Excesses 1952-53) Act, 1957 (U.P. Act no. 13 of 1957)

- 26. The Uttar Pradesh Appropriation (Vote on Account) Act, 1957 (U.P. Act no. 14 of 1957)
- 27. The Uttar Pradesh Appropriation Act, 1957 (U.P. Act no. 22 of 1957)
- 28. The Uttar Pradesh Appropriation (Regularization of Excesses 1953-54) Act, 1957 (U.P. Act no. 1 of 1958)
- 29. The Uttar Pradesh Appropriation (First Supplementary 1957-58) Act, 1957 (U.P. Act no. 2 of 1958)
- 30. The Uttar Pradesh Appropriation (Second Supplementary1957-58) Act, 1958 (U.P. Act no. 11 of 1958)
- 31. The Uttar Pradesh Appropriation Act, 1958 (U.P. Act no. 13 of 1958)
- The Uttar Pradesh Appropriation (Regularization of Excesses 1954-55) Act, 1958 (U.P. Act no. 31 of 1958)
- 33. The Uttar Pradesh Appropriation (First Supplementary 1958-59) Act, 1958 (U.P. Act no. 32 of 1958)
- The Uttar Pradesh Appropriation (Second Supplementary 1958-59) Act, 1959 (U.P. Act no. 4 of 1959)
- 35. The Uttar Pradesh Appropriation Act, 1959 (U.P. Act no. 8 of 1959)
- The Uttar Pradesh Appropriation (Regularization of Excesses 1955-56) Act, 1959 (U.P. Act no. 15 of 1959)
- 37. The Uttar Pradesh Appropriation (First Supplementary 1959-60) Act, 1959 (U.P. Act no. 16 of 1959)
- 38. The Uttar Pradesh Appropriation (Second Supplementary1959-60) Act, 1960 (U.P. Act no. 7 of 1960)
- 39. The Uttar Pradesh Appropriation Act, 1960 (U.P. Act no. 9 of 1960)
- 40. The Uttar Pradesh Appropriation (Regularization of Excesses 1956-57) Act, 1960 (U.P. Act no. 18 of 1960)
- 41. The Uttar Pradesh Appropriation (First Supplementary 1960-61) Act, 1960 (U.P. Act no. 19 of 1960)
- 42. The Uttar Pradesh Appropriation (Second Supplementary1960-61) Act, 1961 (U.P. Act no. 2 of 1961)
- 43. The Uttar Pradesh Appropriation (Vote on Account) Act, 1961 (U.P. Act no. 12 of 1961)
- 44. The Uttar Pradesh Appropriation Act, 1961 (U.P. Act no. 14 of 1961)
- 45. The Uttar Pradesh Appropriation (First Supplementary 1961-62) Act, 1961 (U.P. Act no. 24 of 1961)
- 46. The Uttar Pradesh Appropriation (Regularization of Excesses 1957-58) Act, 1961 (U.P. Act no. 25 of 1961)
- 47. The Uttar Pradesh Appropriation (Second Supplementary 1961-62) Act, 1961 (U.P. Act no. 32 of 1961)
- 48. The Uttar Pradesh Appropriation (Third Supplementary 1961-62) Act, 1962 (U.P. Act no. 1 of 1962)
- 49. The Uttar Pradesh Appropriation (Vote on Account) Act, 1962 (U.P. Act no. 2 of 1962)
- 50. The Uttar Pradesh Appropriation Act, 1962 (U.P. Act no. 4 of 1962)
- 51. The Uttar Pradesh Appropriation (First Supplementary 1962-63) Act, 1962 (U.P. Act no. 15 of 1962)
- The Uttar Pradesh Appropriation (Regularization of Excesses 1958-59) Act, 1962 (U.P. Act no. 16 of 1962)
- 53. The Uttar Pradesh Appropriation (Second Supplementary 1962-63) Act, 1963 (U.P. Act no. 7 of 1963)
- 54. The Uttar Pradesh Appropriation Act, 1963 (U.P. Act no.11 of 1963)

- 55. The Uttar Pradesh Appropriation (First Supplementary 1963-64) Act, 1963 (U.P. Act no. 28 of 1963)
- 56. The Uttar Pradesh Appropriation (Regularization of Excesses 1959-60) Act, 1963 (U.P. Act no. 31 of 1963)
- 57. The Uttar Pradesh Appropriation (Second Supplementary 1963-64) Act, 1964 (U.P. Act no. 6 of 1964)
- 58. The Uttar Pradesh Appropriation Act, 1964 (U.P. Act no.9 of 1964)
- 59. The Uttar Pradesh Appropriation (First Supplementary1964-65) Act, 1964 (U.P. Act no. 19 of 1964)
- 60. The Uttar Pradesh Appropriation (Second Supplementary1964-65) Act, 1965 (U.P. Act no. 1 of 1965)
- 61. The Uttar Pradesh Appropriation Act, 1965 (U.P. Act no.9 of 1965)
- 62. The Uttar Pradesh Appropriation (First Supplementary 1965-66) Act, 1965 (U.P. Act no. 17 of 1965)
- 63. The Uttar Pradesh Appropriation (Regularization of Excesses 1960-61) Act, 1965 (U.P. Act no. 18 of 1965)
- 64. The Uttar Pradesh Appropriation (Second Supplementary1965-66) Act, 1966 (U.P. Act no. 3 of 1966)
- 65. The Uttar Pradesh Appropriation Act, 1966 (U.P. Act no.10 of 1966)
- The Uttar Pradesh Appropriation (Regularization of Excesses 1961-62) Act, 1966 (U.P. Act no. 14 of 1966)
- 67. The Uttar Pradesh Appropriation (Regularization of Excesses 1962-63) Act, 1966 (U.P. Act no. 16 of 1966)
- 68. The Uttar Pradesh Appropriation (First Supplementary 1966-67) Act, 1966 (U.P. Act no. 22 of 1966)
- 69. The Uttar Pradesh Appropriation (Second Supplementary1966-67) Act, 1966 (U.P. Act no. 27 of 1966)
- 70. The Uttar Pradesh Appropriation (Third Supplementary1966-67) Act, 1967 (U.P. Act no. 1 of 1967)
- 71. The Uttar Pradesh Appropriation (Vote on Account) Act, 1967 (U.P. Act no. 2 of 1967)
- 72. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1967 (U.P. Act no. 5 of 1967)
- 73. The Uttar Pradesh Appropriation Act, 1967 (U.P. Act no.6 of 1967)
- 74. The Uttar Pradesh Appropriation (First Supplementary 1967-68) Act, 1967 (U.P. Act no. 1 of 1968)
- 75. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1963-64) Act, 1967 (U.P. Act no. 2 of 1968)
- 76. The Uttar Pradesh Appropriation (Second Supplementary1968-69) Act, 1969 (U.P. Act no. 1 of 1969)
- 77. The Uttar Pradesh Appropriation (Vote on Account) Act, 1969 (U.P. Act no. 2 of 1969)
- 78. The Uttar Pradesh Appropriation Act, 1969 (U.P. Act no.3 of 1969)
- 79. The Uttar Pradesh Appropriation (Supplementary 1969-70) Act, 1970 (U.P. Act no. 1 of 1970)
- 80. The Uttar Pradesh Appropriation (Vote on Account) Act, 1970 (U.P. Act no. 4 of 1970)
- 81. The Uttar Pradesh Appropriation Act, 1970 (U.P. Act no.25 of 1970)
- 82. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1964-65) Act, 1970 (U.P. Act no. 27 of 1970)

- 83. The Uttar Pradesh Appropriation (Supplementary 1970-71) Act, 1970 (U.P. Act no. 37 of 1970)
- 84. The Uttar Pradesh Appropriation (Supplementary 1970-71) Act, 1971 (U.P. Act no. 12 of 1971)
- 85. The Uttar Pradesh Appropriation (Vote on Account) Act, 1971 (U.P. Act no. 13 of 1971)
- 86. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1971 (U.P. Act no. 17 of 1971)
- 87. The Uttar Pradesh Appropriation Act, 1971 (U.P. Act no.25 of 1971)
- 88. The Uttar Pradesh Appropriation (Supplementary 1971-72) Act, 1971 (U.P. Act no. 26 of 1971)
- 89. The Uttar Pradesh Appropriation (Supplementary 1971-72) Act, 1972 (U.P. Act no. 14 of 1972)
- 90. The Uttar Pradesh Appropriation (Vote on Account) Act, 1972 (U.P. Act no. 15 of 1972)
- 91. The Uttar Pradesh Appropriation Act, 1972 (U.P. Ac. no.27 of 1972)
- 92. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1965-66) Act, 1972 (U.P. Act no. 32 of 1972)
- 93. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1966-67) Act, 1972 (U.P. Act no. 42 of 1972)
- 94. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1967-68) Act, 1972 (U.P. Act no. 43 of 1972)
- 95. The Uttar Pradesh Appropriation (Supplementary 1972-73) Act, 1972 (U.P. Act no. 44 of 1972)
- 96. The Uttar Pradesh Appropriation (Supplementary 1972-73) Act, 1973 (U.P. Act no. 8 of 1973)
- 97. The Uttar Pradesh Appropriation (Vote on Account) Act, 1973 (U.P. Act no. 9 of 1973)
- 98. The Uttar Pradesh Appropriation Act, 1973 (U.P. Act no.15 of 1973)
- 99. The Uttar Pradesh Appropriation (Supplementary 1973-74) Act, 1974 (U.P. Act no. 1 of 1974)
- 100. The Uttar Pradesh Appropriation (Vote on Account) Act, 1974 (U.P. Act no. 2 of 1974)
- 101. The Uttar Pradesh Appropriation Act, 1974 (U.P. Act no.23 of 1974)
- 102. The Uttar Pradesh Appropriation (Vote on Account) Act, 1975 (U.P. Act no. 6 of 1975)
- 103. The Uttar Pradesh Appropriation (Supplementary 1974-75) Act, 1975 (U.P. Act no. 7 of 1975)
- 104. The Uttar Pradesh Appropriation Act, 1975 (U.P. Act no.20 of 1975)
- 105. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1968-69) Act, 1975 (U.P. Act no. 33 of 1975)
- The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1969-70) Act, 1975 (U.P. Act no. 34 of 1975)
- 107. The Uttar Pradesh Appropriation (Supplementary 1975-76) Act, 1976 (U.P. Act no. 1 of 1976)
- 108. The Uttar Pradesh Appropriation (Vote on Account) Act, 1976 (U.P. Act no. 2 of 1976)
- 109. The Uttar Pradesh Appropriation Act, 1976 (U.P. Act no.22 of 1976)
- 110. The Uttar Pradesh Appropriation (Supplementary 1976-77) Act, 1976 (U.P. Act no. 30 of 1976)
- The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1970-71) Act, 1976 (U.P. Act no. 31 of 1976)
- 112. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1971-72) Act, 1976 (U.P. Act no. 32 of 1976)
- 113. The Uttar Pradesh Appropriation (Supplementary 1976-77) Act, 1977 (U.P. Act no. 2 of 1977)
- 114. The Uttar Pradesh Appropriation (Vote on Account) Act, 1977 (U.P. Act no. 3 of 1977)
- 115. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1977 (U.P. Act no. 11 of 1977)
- 116. The Uttar Pradesh Appropriation Act, 1977 (U.P. Act no.16 of 1977)
- 117. The Uttar Pradesh Appropriation (Supplementary 1977-78) Act, 1978 (U.P. Act no. 1 of 1978)
- 118. The Uttar Pradesh Appropriation (Vote on Account) Act, 1978 (U.P. Act no. 2 of 1978)
- 119. The Uttar Pradesh Appropriation Act, 1978 (U.P. Act no.18 of 1978)
- 120. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1972-73) Act, 1978 (U.P. Act no. 22 of 1978)
- 121. The Uttar Pradesh Appropriation (Supplementary 1978-79) Act, 1978 (U.P. Act no. 23 of 1978)

- 122. The Uttar Pradesh Appropriation (Second Supplementary 1978-79) Act, 1978 (U.P. Act no. 36 of 1978)
- 123. The Uttar Pradesh Appropriation (Vote on Account) Act, 1979 (U.P. Act no. 8 of 1979)
- 124. The Uttar Pradesh Appropriation (Third Supplementary 1978-79) Act, 1979 (U.P. Act no. 10 of 1979)
- 125 The Uttar Pradesh Appropriation Act, 1979 (U.P. Act no.21 of 1979)
- 126. The Uttar Pradesh Appropriation (First Supplementary 1979-80) Act, 1979 (U.P. Act no. 27 of 1979)
- 127. The Uttar Pradesh Appropriation (Second Supplementary 1979-80) Act, 1980 (U.P. Act no. 1 of 1980)
- 128. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1980 (U.P. Act no. 9 of 1980)
- 129. The Uttar Pradesh Appropriation Act, 1980 (U.P. Act no.17 of 1980)
- 130. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1973-74) Act, 1980 (U.P. Act no. 19 of 1980)
- 131. The Uttar Pradesh Appropriation (First Supplementary 1980-81) Act, 1980 (U.P. Act no. 20 of 1980)
- 132. The Uttar Pradesh Appropriation (Vote on Account) Act, 1981 (U.P. Act no. 2 of 1981)
- 133. The Uttar Pradesh Appropriation (Second Supplementary 1980-81) Act, 1981 (U.P. Act no. 3 of 1981)
- The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1974-75, 1975-76 and 1976-77)
 Act, 1981 (U.P. Act no. 5of 1981)
- 135. The Uttar Pradesh Appropriation Act, 1981 (U.P. Act no.6 of 1981)
- 136. The Uttar Pradesh Appropriation (Supplementary 1981-82) Act, 1981 (U.P. Act no.13 of 1981)
- 137. The Uttar Pradesh Appropriation (Second Supplementary 1981-82) Act, 1982 (U.P. Act no. 3 of 1982)
- 138. The Uttar Pradesh Appropriation (Vote on Account) Act, 1982 (U.P. Act no. 11 of 1982)
- 139. The Uttar Pradesh Appropriation (Third Supplementary 1981-82) Act, 1982 (U.P. Act no. 13 of 1982)
- 140. The Uttar Pradesh Appropriation Act, 1982 (U.P. Act no.14 of 1982)
- 141. The Uttar Pradesh Appropriation (Supplementary 1982-83) Act, 1982 (U.P. Act no. 21 of 1982)
- 142. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1977-78 and 1978-79) Act, 1982 (U.P. Act no. 22 of 1982)
- 143. The Uttar Pradesh Appropriation (Vote on Account) Act, 1983 (U.P. Act no. 2 of 1983)
- 144. The Uttar Pradesh Appropriation (Second Supplementary 1982-83) Act, 1983 (U.P. Act no. 7 of 1983)
- 145. The Uttar Pradesh Appropriation Act, 1983 (U.P. Act no.9 of 1983)
- 146. The Uttar Pradesh Appropriation (Supplementary 1983-84) Act, 1983 (U.P. Act no. 13 of 1983)
- The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1979-80) Act, 1983 (U.P. Act no. 14 of 1983)
- 148. The Uttar Pradesh Appropriation (Second Supplementary 1983-84) Act, 1984 (U.P. Act no. 2 of 1984)
- 149. The Uttar Pradesh Appropriation (Vote on Account) Act, 1984 (U.P. Act no. 3 of 1984)
- 150. The Uttar Pradesh Appropriation (Third Supplementary 1983-84) Act, 1984 (U.P. Act no. 4 of 1984)
- 151. The Uttar Pradesh Appropriation Act, 1984 (U.P. Act no.7 of 1984)
- 152. The Uttar Pradesh Appropriation (Supplementary 1984-85) Act, 1984 (U.P. Act no. 15 of 1984)
- 153. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1980-81) Act, 1984 (U.P. Act no. 16 of 1984)
- 154. The Uttar Pradesh Appropriation (Second Supplementary 1984-85) Act, 1985 (U.P. Act no. 3 of 1985)
- 155. The Uttar Pradesh Appropriation (Vote on Account) Act, 1985 (U.P. Act no. 4 of 1985)
- 156. The Uttar Pradesh Appropriation Act, 1985 (U.P. Act no.24 of 1985)

- 157. The Uttar Pradesh Appropriation (Supplementary 1985-86) Act, 1986 (U.P. Act no. 1 of 1986)
- 158. The Uttar Pradesh Appropriation (Second Supplementary 1985-86) Act, 1986 (U.P. Act no. 10 of 1986)
- 159. The Uttar Pradesh Appropriation Act, 1986 (U.P. Act no.12 of 1986)
- 160. The Uttar Pradesh Appropriation (Supplementary 1986-87) Act, 1986 (U.P. Act no. 14 of 1986)
- 161. The Uttar Pradesh Appropriation (Second Supplementary 1986-87) Act, 1987 (U.P. Act no. 1 of 1987)
- 162. The Uttar Pradesh Appropriation (Vote on Account) Act, 1987 (U.P. Act no. 2 of 1987)
- 163. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1981-82) Act, 1987 (U.P. Act no. 9 of 1987)
- 164. The Uttar Pradesh Appropriation Act, 1987 (U.P. Act no.11 of 1987)
- 165. The Uttar Pradesh Appropriation (Supplementary 1987-88) Act, 1988 (U.P. Act no. 1 of 1988)
- 166. The Uttar Pradesh Appropriation (Second Supplementary 1987-88) Act, 1988 (U.P. Act no. 4 of 1988)
- 167. The Uttar Pradesh Appropriation Act, 1988 (U.P. Act no.5 of 1988)
- 168. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1982-83) Act, 1988 (U.P. Act no. 15 of 1988)
- 169. The Uttar Pradesh Appropriation (Supplementary 1988-89) Act, 1988 (U.P. Act no. 16 of 1988)
- 170. The Uttar Pradesh Appropriation (Vote on Account) Act, 1989 (U.P. Act no. 3 of 1989)
- 171. The Uttar Pradesh Appropriation (Second Supplementary 1988-89) Act, 1989 (U.P. Act no. 7 of 1989)
- 172. The Uttar Pradesh Appropriation Act, 1989 (U.P. Act no.9 of 1989)
- 173. The Uttar Pradesh Appropriation (Supplementary 1989-90) Act, 1989 (U.P. Act no. 17 of 1989)
- 174. The Uttar Pradesh Appropriation (Second Supplementary 1989-90) Act, 1990 (U.P. Act no. 7 of 1990)
- 175. The Uttar Pradesh Appropriation (Vote on Account) Act, 1990 (U.P. Act no. 8 of 1990)
- 176. The Uttar Pradesh Appropriation Act, 1990 (U.P. Act no.18 of 1990)
- 177. The Uttar Pradesh Appropriation (Supplementary 1990-91) Act, 1991 (U.P. Act no. 1 of 1991)
- 178. The Uttar Pradesh Appropriation (Vote on Account) Act, 1991 (U.P. Act no. 2 of 1991)
- 179. The Uttar Pradesh Appropriation Act, 1991 (U.P. Act no.7 of 1991)
- 180. The Uttar Pradesh Appropriation (Supplementary 1991-92) Act, 1991 (U.P. Act no. 19 of 1991)
- 181. The Uttar Pradesh Appropriation (Second Supplementary 1991-92) Act, 1992 (U.P. Act no. 3 of 1992)
- 182. The Uttar Pradesh Appropriation (Vote on Account) Act, 1992 (U.P. Act no. 9 of 1992)
- 183. The Uttar Pradesh Appropriation Act, 1992 (U.P. Act no.16 of 1992)
- 184. The Uttar Pradesh Appropriation (Supplementary 1992-93) Act, 1992 (U.P. Act no. 20 of 1992)
- 185. The Uttar Pradesh Appropriation (Supplementary 1993-94) Act, 1993 (U.P. Act no. 6 of 1993)
- 186. The Uttar Pradesh Appropriation (Second Supplementary 1993-94) Act, 1994 (U.P. Act no. 1 of 1994)
- 187. The Uttar Pradesh Appropriation (Vote on Account) Act, 1994 (U.P. Act no. 3 of 1994)
- 188. The Uttar Pradesh Appropriation Act, 1994 (U.P. Act no.13 of 1994)
- 189. -The Uttar Pradesh Appropriation (Supplementary 1994-95) Act, 1994 (U.P. Act no. 18 of 1994)
- 190. The Uttar Pradesh Appropriation (Second Supplementary 1994-95) Act, 1995 (U.P. Act no. 6 of 1995)
- 191. The Uttar Pradesh Appropriation (Vote on Account) Act, 1995 (U.P. Act no. 7 of 1995)
- 192. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1995 (U.P. Act no. 12 of 1995)

- 193. The Uttar Pradesh Appropriation Act, 1995 (U.P. Act no.20 of 1995)
- 194. The Uttar Pradesh Appropriation (Supplementary 1995-96) Act, 1995 (U.P. Act no. 30 of 1995)
- 195. The Uttar Pradesh Appropriation Act, 1997 (U.P. Act no.13 of 1997)
- 196. The Uttar Pradesh Appropriation (Supplementary 1997-98) Act, 1998 (U.P. Act no. 3 of 1998)
- 197. The Uttar Pradesh Appropriation (Second Supplementary 1997-98) Act, 1998 (U.P. Act no. 11 of 1998)
- 198. The Uttar Pradesh Appropriation (Vote on Account) Act, 1998 (U.P. Act no. 12 of 1998)
- 199. The Uttar Pradesh Appropriation Act, 1998 (U.P. Act no.24 of 1998)
- 200. The Uttar Pradesh Appropriation (Supplementary 1998-99) Act, 1999 (U.P. Act no. 1 of 1999)
- 201. The Uttar Pradesh Appropriation Act, 1999 (U.P. Act no.18 of 1999)
- 202. The Uttar Pradesh Appropriation (Supplementary 1999-2000) Act, 1999 (U.P. Act no. 25 of 1999)
- 203. The Uttar Pradesh Appropriation (Second Supplementary 1999-2000) Act, 2000 (U.P. Act no. 2 of 2000)
- 204. The Uttar Pradesh Appropriation (Vote on Account) Act, 2000 (U.P. Act no. 11 of 2000)
- 205. The Uttar Pradesh Appropriation Act, 2000 (U.P. Act no. 26 of 2000)
- 206. The Uttar Pradesh Appropriation (Supplementary 2000-2001) Act, 2000 (U.P. Act no. 28 of 2000)
- 207. The Uttar Pradesh Appropriation (Second Supplementary 2000-2001) Act, 2001 (U.P. Act no. 2 of 2001)
- 208. The Uttar Pradesh Appropriation (Vote on Account) Act, 2001 (U.P. Act no. 3 of 2001)
- 209. The Uttar Pradesh Appropriation Act, 2001 (U.P. Act no.17 of 2001)
- 210. The Uttar Pradesh Appropriation (Supplementary 2001-2002) Act, 2001 (U.P. Act no. 20 of 2001)
- 211. The Uttar Pradesh Appropriation Act, 2002 (U.P. Act no.15 of 2002)
- 212. The Uttar Pradesh Appropriation (Supplementary 2002-2003) Act, 2003 (U.P. Act no. 1 of 2003)
- 213. The Uttar Pradesh Appropriation (Vote on Account) Act, 2003 (U.P. Act no. 2 of 2003)
- 214. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 2003 (U.P. Act no. 6 of 2003)
- 215. The Uttar Pradesh Appropriation Act, 2003 (U.P. Act no.7 of 2003)
- 216. The Uttar Pradesh Appropriation (Supplementary 2003-2004) Act, 2004 (U.P. Act no. 2 of 2004)
- 217. The Uttar Pradesh Appropriation Act, 2004 (U.P. Act no.8 of 2004)
- 218. The Uttar Pradesh Appropriation (Supplementary 2004-2005) Act, 2004 (U.P. Act no. 25 of 2004)
- 219. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1983-84, 1984-85, 1985-86, 1986-87, 1987-88, 1988-89 and 1989-90) Act, 2004 (U.P. Act no. 26 of 2004)
- 220. The Uttar Pradesh Appropriation (Second Supplementary 2004-2005) Act, 2005 (U.P. Act no. 1 of 2005)
- 221. The Uttar Pradesh Appropriation Act, 2005 (U.P. Act no.4 of 2005)
- 222. The Uttar Pradesh Appropriation (Supplementary 2005-2006) Act, 2005 (U.P. Act no. 16 of 2005)
- 223. The Uttar Pradesh Appropriation (Second Supplementary 2005-2006) Act, 2005 (U.P. Act no. 26 of 2005)
- 224. The Uttar Pradesh Appropriation Act, 2006 (U.P. Act no.8 of 2006)
- 225. The Uttar Pradesh Appropriation (Supplementary 2006-2007) Act, 2006 (U.P. Act no. 13 of 2006)
- 226. The Uttar Pradesh Appropriation (Second Supplementary 2006-2007) Act, 2006 (U.P. Act no. 20 of 2006)
- 227. The Uttar Pradesh Appropriation (Third Supplementary 2006-2007) Act, 2006 (U.P. Act no. 33 of 2006)
- 228. The Uttar Pradesh Appropriation (Vote on Account) Act, 2006 (U.P. Act no. 41 of 2006)
- 229. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 2007 (U.P. Act no. 6 of 2007)
- 230. The Uttar Pradesh Appropriation Act, 2007 (U.P. Act no.17 of 2007)

- 231. The Uttar Pradesh Appropriation (Supplementary 2007-2008) Act, 2007 (U.P. Act no. 25 of 2007)
- 232. The Uttar Pradesh Appropriation (Vote on Account) Act, 2008 (U.P. Act no. 2 of 2008)
- 233. The Uttar Pradesh Appropriation Act, 2008 (U.P. Act no.10 of 2008)
- 234. The Uttar Pradesh Appropriation (Supplementary 2008-2009) Act, 2008 (U.P. Act no. 17 of 2008)
- The Uttar Pradesh Appropriation (Second Supplementary 2008-2009) Act, 2009 (U.P. Act no. 2 of 2009)
- 236. The Uttar Pradesh Appropriation Act, 2009 (U.P. Act no.7 of 2009)
- 237. The Uttar Pradesh Appropriation (Supplementary 2009-2010) Act, 2009 (U.P. Act no. 15 of 2009)
- 238. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1990-91, 1991-92, 1992-93, 1993-94, 1994-95, 1995-96, 1996-97, 1997-98, 1998-99, 1999-2000, 2000-2001, 2001-2002, 2002-2003, 2003-2004 and 2004-2005) Act, 2009 (U.P. Act no. 16 of 2009)
- 239. The Uttar Pradesh Appropriation (Supplementary 2009-2010) Act, 2010 (U.P. Act no. 3 of 2010)
- 240. The Uttar Pradesh Appropriation Act, 2010 (U.P. Act no.6 of 2010)
- 241. The Uttar Pradesh Appropriation (Supplementary 2010-2011) Act, 2010 (U.P. Act no. 18 of 2010)
- 242. The Uttar Pradesh Appropriation Act, 2011 (U.P. Act no.4 of 2011)
- 243. The Uttar Pradesh Appropriation (Supplementary 2011-2012) Act, 2011 (U.P. Act no. 16 of 2011)
- 244. The Uttar Pradesh Appropriation (Vote on Account) Act, 2011 (U.P. Act no. 23 of 2011)
- 245. The Uttar Pradesh Appropriation Act, 2012 (U.P. Act no.5 of 2012)
- 246. The Uttar Pradesh Appropriation (Supplementary 2012-2013) Act, 2012 (U.P. Act no. 6 of 2012)
- 247. The Uttar Pradesh Appropriation Act, 2013 (U.P. Act no.3 of 2013)
- 248. The Uttar Pradesh Appropriation (Supplementary 2013-2014) Act, 2013 (U.P. Act no. 14 of 2013)
- 249. The Uttar Pradesh Appropriation (Second Supplementary 2013-2014) Act, 2013 (U.P. Act no. 24 of 2013)
- 250. The Uttar Pradesh Appropriation (Vote on Account) Act, 2014 (U.P. Act no. 3 of 2014)
- 251. The Uttar Pradesh Appropriation Act, 2014 (U.P. Act no.11 of 2014)
- 252. The Uttar Pradesh Appropriation (Supplementary 2014-2015) Act, 2014 (U.P. Act no. 16 of 2014)

STATEMENT OF OBJECTS AND REASONS

The Appropriation Acts (Repeal) Act, 2016 (Act no. 22 of 2016) has been enacted by the Central Government to repeal the Acts relating to appropriation enacted during the period from 1950 to 2012. Accordingly, the Uttar Pradesh State Law Commission Constituted by the State Government, has recommended the repeal of 264 Appropriation Acts of Uttar Pradesh. In the light of the above recommendation, the Department of Finance, Uttar Pradesh has given its consent to repeal 252 Acts relating to appropriation which have become obsolete. It has therefore been decided to introduce a Bill in the State legislature to repeal the said 252 Appropriation Acts of Uttar Pradesh.

The Uttar Pradesh Appropriation Acts (Repeal) Bill, 2018 is introduced accordingly.

By order,

VIRENDRA KUMAR SRIVASTAVA,

Pramukh Sachiv.

पी०एस०यू०पी०-ए०पी० 13 राजपत्र-2018-(33)-599 प्रतियां-(कम्प्यूटर/टी/आफसेट)। पी०एस०यू०पी०-ए०पी० 3 सा० विधायी-2018-(34)-300 प्रतियां-(कम्प्यूटर/टी/आफसेट)। The second of th The transport of the second of the second of the second of